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**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/06/2017 AT 02.30 PM**

**PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/402/ (IB)/2017

NAME OF THE PETITIONER(S) : AGRI DEVELOPMENT FINANCE TAMIL NADU LTD

NAME OF THE RESPONDENT(S) : S&S INDUSTRIES & ENTERPRISES LTD

UNDER SECTION : 433 (e)(f)

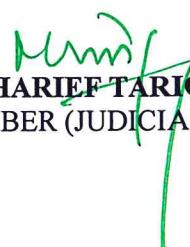
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

ORDER

No representation on behalf of the petitioner and respondent. The Registry is directed to issue notice to both the parties. **Put up on 26.07.2017 at 02.30 P.M.**



**(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)**


**(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))**